

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

EXCISE Appeal No. 1214 of 2010-DB

[Arising out of Order-in-Original/Appeal No 75-76-2010-AHD-III-KCG-CE-COMMR-A- dated 12.03.2010
passed by Commissioner of Central Excise-Ahmedabad-III]

R Kumar

...Appellant

Managing Partner, Aravind Ceramics,
S.no. 352/4, Kundrathur Road, Porur,
Chennai, Karnataka-600116
VERSUS

C.C.E. & S.T.-Ahmedabad-iii

...Respondent

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

APPEARANCE:

Shri. Devashish K Trivedi, Advocate for the appellant
Shri Sanjay Kumar, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING: 03.10.2024
DATE OF DECISION: 28.10.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 957 of 2010-DB.

(SOMESH ARORA)
MEMBER (JUDICIAL)

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